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Title: Laid Action Taken Statements of the Standing Committee on Energy.

SHRI P.C. CHACKO : to lay on the Table the following Statements (Hindi and English versions) of the Standing Committee on Energy (2012-13):-

Action Taken by Government on the Recommendations contained in Chapters I and V of the 23rd Report (15th Lok Sabha) of the Standing Committee on Energy on Action Taken by the Government on the Recommendations contained in the 14th Report (15th Lok Sabha) of the Committee on "Transmission and Distribution Systems and Networks".

- (2) Action Taken by Government on the Recommendations contained in Chapter I of the 32nd Report (15th Lok Sabha) of the Standing Committee on Energy on Action Taken by the Government on the Recommendations contained in the 28th Report (15th Lok Sabha) of the Committee on "Demands for Grants (2012-13)" pertaining to the Ministry of Power.
 - (3) Action Taken by Government on the Recommendations contained in Chapters I and V of the 31st Report (15th Lok Sabha) of the Standing Committee on Energy on Action Taken by the Government on the Recommendations contained in the 27th Report (15th Lok Sabha) of the Committee on "Demands for Grants (2012-13)" pertaining to the Ministry of New and Renewable Energy.
 - (4) Action Taken by Government on the Recommendations contained in Chapter V of the 33rd Report (15th Lok Sabha) of the Standing Committee on Energy on Action Taken by the Government on the Recommendations contained in the 29th Report (15th Lok Sabha) of the Committee on "Availability of Identified Non-Conventional Resources of Energy – their Potential vis-À-vis Utilization" pertaining to the Ministry of New and Renewable Energy.
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